

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2017, APPEAL NO. 203 OF 2017,
APPEAL NO. 337 OF 2017 AND APPEAL NO. 338 OF 2017**

Dated: 16th April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

APPEAL NO. 202 OF 2017, APPEAL NO. 203 OF 2017,

**Espar Pak Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Counsel for the Respondent(s) : Mr. Gautam Prabhakar for R-2 & 3**

APPEAL NO. 337 OF 2017

**Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Counsel for the Respondent(s) : Mr. Gautam Prabhakar for R-2 & 3**

APPEAL NO. 338 OF 2017

Sudha Agro Oils and Chemical Industries Ltd. & Ors. ... **Appellant(s)**
Vs.
Andhra Pradesh Electricity Regulatory Commission & Anr. **Respondent(s)**

Counsel for the Appellant(s) : Mr. K. Gopal Choudary

Counsel for the Respondent(s) : Mr. Gautam Prabhakar for R-2 & 3

ORDER

List these matters on **07.05.2018**. In the meantime, affidavit of service be filed.

(Justice N. K. Patil)
Judicial Member

ts/mk

(I.J. Kapoor)
Technical Member